

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :


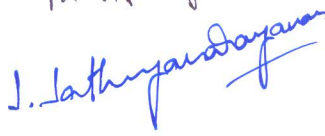

PETITION NUMBER : TCP/172/2016

NAME OF THE PETITIONER(S) : M. Padippurakadu Veeran Kutty & another

NAME OF THE RESPONDENT(S) : M/s Alpha Helical Pumps Private Limited & 2 others

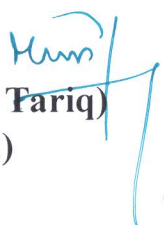
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	VINEET S	for R ₁ - R ₂	
	R ₃ - Ambili Menon & M. Hynul Fathima	For R ₃	
3.	S.SATHIYANARAYANAN	Counsel for R ₄ (in CA)	
4.	PRIYADARSHINI	Counsel for Petitioner	
	For K BHASKAR		

ORDER

Ms Priyadarshini, representing counsel for petitioner present. Shri S Vineet, counsel for R₁ & R₂, Ms Hynul Fathima, representing counsel for R₃ and Shri S Sathiyannarayanan, counsel for R₄ are present. Counsel for R₂ filed documents and submitted his arguments in part. Counsel for the petitioner has prayed time to file a reply to the documents submitted by R₂. Time is granted. The matter is put up for final arguments on the issue of operation of the bank accounts and the oral complaint made by petitioner against the respondents for violation of interim orders passed by this Bench earlier. Put up on **29.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)